

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati, the 23<sup>rd</sup> October, 2024

**No.HC.VII-11/2024/10494/A####** On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers to participate in the "**Master Trainer Programme for New Master trainers (ECT\_3\_2024)**" on **26-10-2024** from **10:00 A.M. to 05:00 P.M.** at Judicial Academy, Assam.

<b>Sl. No.</b>	<b>Name of the Officers</b>	<b>Designation&amp; Place of Posting</b>
1.	Smti Monoshreeporna Khound	Secretary, District Legal Services Authority, Baksa
2.	Shri Abhijit Saikia	Secretary, District Legal Services Authority, Dibrugarh
3.	Smti Anne Baruah	Secretary, District Legal Services Authority, Barpeta
4.	Smti Rubina Yasmin	Sub-Divisional Judicial Magistrate (M), Bajali
5.	Shri Devabrata Kalita	Sub-Divisional Judicial Magistrate (M), Bongaigaon
6.	Smti Pronami Dutta	Sub-Divisional Judicial Magistrate (M), Tinsukia
7.	Smti Fariha Faridi	Civil Judge (Jr. Div.), Hojai
8.	Shri Kangkan Bhardwaj	Sub-Divisional Judicial Magistrate (S), Darrang
9.	Shri Tanwir Ikram Hazarika	Sub-Divisional Judicial Magistrate (M), Charaideo
10.	Shri Tridip Kumar Bhattacharyya	Sub-Divisional Judicial Magistrate (M), Majuli
11.	Smti Jinti Panging	Sub-Divisional Judicial Magistrate (M), Golaghat
12.	Smti Pranjita Konwar	Sub-Divisional Judicial Magistrate (M), Biswanath
13.	Smti Sibani Dutta	Sub-Divisional Judicial Magistrate, Chirang
14.	Shri Anurup Bordoloi	Civil Judge (Jr. Div.), Kamrup (Metro)
15.	Shri Siddhartha Bora	Sub-Divisional Judicial Magistrate (S), Kokrajhar
16.	Shri Amarjyoti Sonowal	Judicial Magistrate First Class, Dhubri
17.	Shri Pallab Bordoloi	Civil Judge (Jr. Div.) cum-Judicial Magistrate First Class, Kamrup

18.	Smti Chitrani Goswami	Civil Judge (Jr. Div.), Sivasagar
19.	Smti Karabi Das	Civil Judge (Jr. Div.), Chirang
20.	Dr. Jayashri Das	Civil Judge (Jr. Div.), Lakhimpur
21.	Smti Rineesha Goswami	Civil Judge (Jr. Div.), Barpeta
22.	Smti Sultana Nasrin	Judicial Magistrate First Class, Jorhat
23.	Smti Ameera Yasmin Majumdar	Judicial Magistrate First Class, Jorhat
24.	Smti Elizabeth Hazarika	Civil Judge (Jr. Div.), Goalpara
25.	Smti Nadia Rehman	Judicial Magistrate First Class, Nalbari
26.	Shri Dipjyoti Bez	Civil Judge (Jr. Div.), Dhubri
27.	Shri Hiral Jyoti Das	Judicial Magistrate First Class, Kamrup (Metro)
28.	Shri Vishek Bhuyan	Judicial Magistrate First Class, Karimganj
29.	Dr. Geentanjali Debi	Judicial Magistrate First Class, Dibrugarh
30.	Shri Dipjyoti Hazarika	Civil Judge (Jr. Div.), West KarbiAnglong
31.	Smti Priyanka Purkayastha	Civil Judge (Jr. Div.), Lakhimpur
32.	Smti Tulika Deka	Civil Judge (Jr. Div.) & Judicial Magistrate First Class, Hailakandi
33.	Shri Rajib Kumar Kashyap	Judicial Magistrate First Class, Cachar
34.	Smti Deepsikha Das	Civil Judge (Jr. Div.), Morigaon
35.	Shri Dhiren Pegu	Civil Judge (Jr. Div.), Bongaigaon
36.	Smti Chandrama Talukdar	Judicial Magistrate First Class, Dhemaji
37.	Smti Lipika Roy	Civil Judge (Jr. Div.), Nagaon
38.	Smti Priyanka Saikia	Judicial Magistrate First Class, Hailakandi
39.	Smti Madhumita Naroh	Judicial Magistrate First Class, Morigaon
40.	Shri Pallav Ranjan Bora	Spl. Railway Magistrate, Tinsukia
41.	Shri Nitesh Sharma	Civil Judge (Jr. Div.), Nalbari
42.	Smti Pallavi Kalita	Judicial Magistrate First Class, Kamrup
43.	Smti Nilakshi Bhattacharya	Civil Judge (Jr. Div.), Kokrajhar
44.	Smti Debaborninee Devi	Judicial Magistrate First Class, Sonitpur

45.	Shri Prosoon Sur	Judicial Magistrate First Class, Hojai
46.	Smti Adrita Goswami	Judicial Magistrate First Class, Nagaon
47.	Shri Dharendra Newar	Civil Judge (Jr. Div.) -cum-Judicial Magistrate First Class, South Salmara
48.	Shri Hriday Jyoti Kashyap	Judicial Magistrate First Class, Sonitpur
49.	Shri Hadi Alam	Judicial Magistrate First Class, Dima Hasao
50.	Smti Khusboo Damani	Civil Judge (Jr. Div.), Karbi Anglong
51.	Shri Pratik Parashar Sarmah	Judicial Magistrate First Class, Udalguri
52.	Shri Monosijo Bhattacharjee	Judicial Magistrate First Class, Karimganj
53.	Shri Deepseng Shyam	Civil Judge (Jr. Div.), Darrang
54.	Smti. Arpita Rajkumari	Civil Judge (Jr. Div.), Karbi Anglong
55.	Smti Bidisha Kakati	Judicial Magistrate First Class, Goalpara
56.	Smti Anjilina Kalita	Civil Judge (Jr. Div.) -cum-Judicial Magistrate First Class, Bajali
57.	Smti Anindita Borah	Judicial Magistrate First Class, Sivasagar
58.	Dr. Belayet Hussain Mazumder	Judicial Magistrate First Class, Cachar
59.	Smti. Devapreeti Sharma	Judicial Magistrate First Class, Golaghat
60.	Smti Tahsin Parbin	Judicial Magistrate First Class, Baksa
61.	Smti Sadhana Kumari Mandal	Civil Judge (Jr. Div.), Charaideo
62.	Shri Sabyasachi Sarma	Judicial Magistrate First Class, Udalguri
63.	Shri Uttam Kumar Jha	Civil Judge (Jr. Div.) cum-Judicial Magistrate First Class, Biswanath
64.	Shri Jyotish Bharali	Civil Judge (Jr. Div.), South Salmara
65.	Smti Kaushiki Das	Civil Judge (Jr. Div.), Dima Hasao
66.	Shri Prasanta Das	Civil Judge (Jr. Div.), Dhemaji
67.	Shri Nelson Baro	Civil Judge (Jr. Div.) cum-Judicial Magistrate First Class, Majuli
68.	Shri Kishan Bey	Civil Judge (Jr. Div.) cum-Judicial Magistrate First Class, West Karbi Anglong

**No.HC.VII-11/2024/10495/A####** On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate Shri **Satyajit Karmakar**, Chief Judicial Magistrate, Udalguri and **Shri Anup Khanal**, Civil Judge (Sr. Div.) and Assistant Sessions Judge, Kokrajhar, as **Resource Persons** to conduct the "**Master Trainer Programme for New Master trainers (ECT\_3\_2024)**" on **26-10-2024** from **10:00 A.M. to 05:00 P.M.** at Judicial Academy, Assam.

By Order,  
Sd/- S. Dhar

**REGISTRAR (JUDICIAL)**

**No.HC.VII-11/2024/10496-10506/A**

**Dated 23-10-2024**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period &(b) they will be entitled T.A. & D.A. as admissible under the Rules]***

4. The Registrar (Admin./Vigilance/Esstt.i/c), Gauhati High Court, Guwahati
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,  
Bajali / Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Chirang / Charaideo / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima-Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara, Mankachar / West Karbi Anglong

***(He/She is requested to inform to all concerned about the notification).***

7. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

8. The nominated Judicial Officers.

a. The nominated Judicial Officers **willing to avail accommodation are to intimate their travel itinerary**, in writing in the format given below, to the Judicial Academy, Assam by email at [judicialacademyassam@gmail.com](mailto:judicialacademyassam@gmail.com) on or before **24-10-2024** to enable the Academy to arrange for accommodation.

Name and designation	Date of arrival	Mobile Number (WhatsApp)

b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

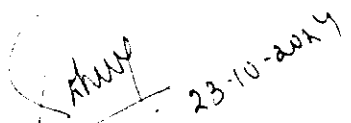
**c. The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.**

9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

11. The CA to the Registrar General, Gauhati High Court, Guwahati.

**(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)**

  
**REGISTRAR (JUDICIAL)**